### **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# IA Nos. 1212, 1209 & 1165 of 2018 in DFR No. 3142 of 2018

Dated: 4<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

Bhopal Dhule Transmission Company Limited .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorva Misra

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2

### <u>ORDER</u>

List the matter on <u>06.09.2018</u>. IA No. 1165 of 2018 is disposed of.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/js